

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, LUCKNOW

ORDER SHEET

REGISTRATION No. 1050 of 198 7(4)

APPELLANT
APPLICANT

VERSUS

DEFENDANT
RESPONDENT

Serial number of order and date	Brief Order, Mentioning Reference if necessary	How complied with and date of compliance
22/12/89	<u>Hon Justice K. Nath, JC</u> No one is present for the applicant. Shri Arjun Bhargava makes appearance on behalf of opposite parties. Issue notice to the applicant by name as well as to his Counsel and list for admission on 27/2/90 when the case is likely to be disposed of finally. <i>[Signature]</i> VC	<u>SR</u> This case has been recd. from CAT, Mtd. on Aug 1989. Case is not admitted but stay is granted. Counter has been filed on behalf of O/s. No Reply filed. Date was fixed from CAT, Mtd. Submitted to order. <u>L</u> 21/11/89 <u>OR</u> Notice of issue issued to the applicant as well as counsel. No unserved reply comes has been return back. S & admission. <u>L</u> 26/12/89